

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH : NEW DELHI

OA No. 364/97

New Delhi this the 22th day of April, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri K. Muthukumar, Member (A)

Sh. Jagmal Singh
S/O Sh. Nain Singh
Presently working as Inspector
In Delhi police in the Office
of the DCP (Operation Cell), New Delhi.

(By Advocate Shri Shyam Babu) ..Applicant

VS

1. Commissioner of Police,
Delhi Police Headquarter,
I.P.Estate, New Delhi.

2. Addl. Commissioner of Police
(Southern Range),
Police Headquarter, I.P.Estate,
New Delhi.

.. Respondents

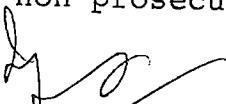
(By Advocate Mrs Jyotsna Kaushik)

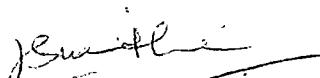
O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Shyam Babu, learned counsel for the applicant submits that inspite of his writing letters to the legal representatives of the deceased applicant, late Shri Jagmal Singh, none has contacted him. He, therefore, submits that he is unable to make any submissions in the matter and the OA may, therefore, be dismissed.

2. In the above circumstances, the OA is dismissed for non prosecution. No order as to costs.


(K. Muthukumar)
Member (A)


(Smt. Lakshmi Swaminathan)
Member (J)

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